

1	2	3
56.	Dadasiba	10 ch1 UHF
57.	Panhewal	10 ch1 UHF
58.	Junga	10 ch1 UHF
59.	Durah	10 ch1 UHF
60.	Meramasit	10 ch1 UHF
61.	Drubbal	10 ch1 UHF
62.	Karkoh	10 ch1 UHF
63.	Jabli	10 ch1 UHF
64.	Naina Tikker	10 ch1 UHF
65.	Rajiana	6 ch1 UHF
66.	Kuftu	6 ch1 UHF

[English]

#### Telephone Connections

880. SHRI ANNA JOSHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any targets were fixed for new telephone connections during the current year :

(b) if so, the details thereof, State wise; and

(c) the progress made so far to achieve the targets, State wise ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes Sir.

(b) and (c). State wise Targets fixed for new telephone connections during 1995-96 and achievement upto 31.1.96 are given in the enclosed statement.

#### STATEMENT

*Targets for New Telephone Connections Statewise, During 1995-96*

Sl. No.	Circle/ Unit.	Target 95-96	Achievements upto 31.1.1996
1	2	3	4
1.	Andhra Pradesh	148500	104835
2.	Assam	14600	16208
3.	Bihar	69300	21781
4.	Gujarat (including Dadar, Diu, Daman & Nagar Haveli)	163100	75103
5.	Haryana	64900	26808

1	2	3	4
6.	Himachal Pradesh	35300	14546
7.	Jammu & Kashmir	9300	4140
8.	Karnataka	168200	85216
9.	Kerala (including Lakshdeep (UT))	326300	96307
10.	Madhya Pradesh	173800	32476
11.	Maharashtra (Including Goa)	437900	232793
12.	North East (Including Arunachal, Manipur, Mizoram, Nagaland & Tripura )	16100	9924
13.	Orissa	45500	22413
14.	Punjab (including Chandigarh UT)	182500	73864
15.	Rajasthan	147500	42793
16.	Tamil Nadu (including Pondicherry (UT))	326900	91611
17.	Uttar Pradesh	195200	93885
18.	West Bengal (including Sikkim and A&N)	128700	56450
19.	Delhi (MTNL)	272700	87384
Total		2926800	1188537

#### Supply of the Copies of Statements taken from accused

881. SHRI JEEWAN SHARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any provision in the law to supply copies of statements taken from accused named by the police investigating the case ;

(b) if so, the details thereof; and

(c) the steps taken to ensure the compliance of the law?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (c). Section 207 and 208 of Criminal Procedure Code 1973 provide for supply to the accused of copies of police report and other documents and supply of copies of statements and documents to accused in other cases triable by Court of Session.